

**IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 12-07-2021**

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	O.S.	571/06	Evidence
2	O.S.	1801/06	Evidence
3	O.S.	622/06	Evidence
4	O.S.	406/08	Evidence
5	O.S.	515/08	Evidence
6	O.S.	744/08	Evidence
7	O.S.	829/08	Evidence
8	O.S.	906/08	Evidence
9	O.S.	218/10	Evidence
10	O.S.	265/10	Evidence
11	O.S.	733/13	Evidence
12	O.S.	301/10	Evidence
13	O.S.	60/11	Evidence
14	O.S.	172/11	Evidence
15	O.S.	737/08	Further arguments
16	O.S.	262/14	Arguments
17	Misc.	4/2015	Arguments
18	O.S.	8/2017	Arguments
19	O.S.	682/06	Further hearing
20	L.A.C.	1/2015	Call on
AFTERNOON SESSION			
1	O.S.	758/18	Steps
2	O.S.	339/19	Steps
3	O.S.	286/17	Amendment
4	Misc.	42/17	Amendment
5	O.S.	479/17	Objections
6	O.S.	601/17	Objections
7	O.S.	620/20	Objections
8	F.D.P.	22/20	Objections
9	O.S.	620/18	Await suit summons
10	O.S.	771/20	Await suit summons
11	O.S.	373/21	Summons
12	O.S.	490/06	Notice
13	O.S.	398/15	Notice
14	O.S.	255/20	Re-issue summons
15	M.C.	33/20	Notice
16	O.S.	936/20	Re-issue summons
17	O.S.	57/12	Evidence
18	O.S.	575/12	Evidence
19	O.S.	596/12	Evidence
20	O.S.	599/12	Evidence

Sheet1

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
AS PER SOP DATED 08.07.2021 CAUSE LIST DATED 12-07-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	LAC	3/2017
2	O.S.	624/2020
3	O.S.	482/2011
4	O.S.	402/2012
5	O.S.	434/2012
6	O.S.	741/2015
7	O.S.	389/2014
8	O.S.	379/2015
9	O.S.	705/2015
10	O.S.	277/2017
11	O.S.	533/2017
12	O.S.	203/2013
13	O.S.	161/2016
14	O.S.	1220/2006
15	O.S.	381/2013
16	O.S.	390/2013
17	O.S.	398/2013
18	O.S.	489/2013
19	O.S.	371/2014
20	O.S.	471/2014
AFTERNOON SESSION		
21	O.S.	891/2015
22	FDP	4/2017
23	MC	32/2020
24	O.S.	1051/2020
25	O.S.	1233/2006
26	O.S.	649/2009
27	O.S.	435/2013
28	O.S.	190/2016
29	O.S.	148/2017
30	LAC	22/2017
31	O.S.	151/2017
32	O.S.	278/2017
33	O.S.	322/2017
34	O.S.	104/2010
35	O.S.	413/2013
36	O.S.	561/2013
37	LAC	5/2007
38	O.S.	1134/2006
39	O.S.	1138/2007
40	O.S.	366/2012

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 08-07-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING</u>
1. O.S.455/2007	1. O.S.19/2021
2. O.S.409/2010	2. O.S.21/2021
3. O.S.661/2012	3. O.S.27/2021
4. O.S.711/2012	4. O.S.47/2021
5. O.S.121/2013	5. O.S.31/2021
6. O.S.615/2015	6. O.S.231/2010
7. O.S.409/2018	7. PCR /21 Sharanappa PSI
8. O.S.145/2020	8. PCR /21 Sharanappa PSI
9. O.S.149/2020	EVIDENCE
10. C.C.5028/2019	9. O.S.353/2013
EVIDENCE	10. O.S.433/2013
11. O.S.321/2007	11. O.S.683/2012
12. MIS 2/2010	12. O.S.1025/2012
13. MIS 3/2010	13. O.S.633/2013
14. O.S.451/2014	14. C.C.992/2010
15. C.C.4581/2013	15. C.C.1607/2011
16. O.S.491/2018	ADVANCE
17. O.S.249/2014	16. O.S.661/2019
18. O.S.879/2011	17. O.S.493/2017
19. O.S.977/2011	18. PCR /2021 Ramu
20. O.S.621/2012	ORDERS
	19. O.S.127/2011
	NEW SUIT
	20. O.S.227/2021


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 08-07-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 12-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<u>EVIDENCE</u>	<u>HEARING</u>
1. O.S.634/2008	1. O.S.180/2008
2. O.S.208/2009	2. O.S.294/2008
3. CrI.Mis.284/2020	3. O.S.626/2011
4. CrI.Mis.283/2020	4. O.S.172/2013
5. PCR.56/2020	5. O.S.416/2013
	6. FDP.9/2014
<u>NOTICE</u>	7. O.S.520/2016
6. CrI.Mis.82/2021	8. O.S.398/2017
7. CrI.Mis.108/2021	9. O.S.348/2012
8. CrI.Mis.107/2021	
	<u>NOTICE</u>
<u>CALL ON</u>	10. O.S.150/2010
9. C.C.3759/2021	11. O.S.610/2011
	12. O.S.104/2017
<u>HEARING</u>	13. O.S.114/2018
10. C.C.3262/2013	14. O.S.180/2019
11. C.C.3143/2015	15. O.S.690/2017
<u>FIRST HEARING</u>	<u>OBJECTION</u>
12. PCR.../2021 (Thimmarayappa)	16. O.S.84/2011
13. PCR.../22021 (Ramegowda)	17. O.S.30/2020
14. PCR.../21 (Ramegowda)	
15. PCR.../21 (Nagesh.N)	<u>SUMMONS</u>
	18. O.S.356/2017
<u>WARRANT</u>	19. O.S.14/2018
16. C.C.5770/2016	
17. C.C.4297/2017	<u>NEW SUIT</u>
18. C.C.2819/2018	20. O.S.228/2021
19. C.C.4640/2017	
20. CrI.Mis.465/2014	

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

C/c Addl.Civil Judge & JMFC.,